

Indian Institute of Oceanography**3212. Shri Heerji Bhal:****Shri Ramachandra Ulaka:****Shri Dhuleshwar Meena:****Shri K. Pradhani:**

Will the Minister of Education be pleased to state:

(a) whether the scheme formulated by the Indian Institute of Oceanography to launch a vigorous search for oil in India's coastal seas has been implemented; and

(b) if so, the details thereof?

The Minister of Education (Dr. Triguna Sen): (a) Not yet, Sir.

(b) Does not arise.

Foreigners Asked to Leave India**3213. Shri K. Pradhani:****Shri Ramachandra Ulaka:****Shri Dhuleshwar Meena:****Shri Heerji Bhal:**

Will the Minister of Home Affairs be pleased to state:

(a) the number of foreigners who have been asked to leave India during April, 1967; and

(b) the reasons in each case.

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). The information is being collected and will be laid on the Table of the House.

Gandhi Bhavans**3214. Shri K. Pradhani:****Shri Ramachandra Ulaka:****Shri Dhuleshwar Meena:****Shri Heerji Bhal:**

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 165 on the 29th March, 1967 and state:

(a) whether the Gandhi Bhavans have since started functioning in more Universities; and

(b) if so, the names of those Universities?

The Minister of Education (Dr. Triguna Sen): (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

Loss suffered on Post Cards

3215. Shri Suraj Bhan: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that Government suffer a loss of about three paise per Post Card and the Post Cards are mainly used by big business houses in large quantity;

(b) whether Government have considered the desirability of introducing some license system for those persons or firms who get the post cards printed in large number for their clients and thus minimise the loss on post card; and

(c) if not, the steps Government propose to take to minimise this loss?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) The loss suffered is about four paise per post card. It is, however, not a fact that postcards are mainly used by big business houses.

(b) No, Sir.

(c) As postcards are used by all classes of customers, it is not proposed at present to revise the rates. However, it is proposed to increase the tariffs for some of the services provided by the P. & T. Department in order to raise additional revenue.

Aids to Private Schools in Goa

3216. Shri Shankre: Will the Minister of Education be pleased to state:

(a) the expenditure incurred annually in the form of grants-in-aid to the private schools and High Schools in Goa, on account of fees and construction of school buildings respectively since the Independence of that Territory;

(b) the total grants-in-aid paid for the benefit of primary schools and High Schools run by religious institutions and missionaries;

(c) the total grants-in-aid paid for the benefit of the schools run by social institutions; and

(d) whether there is any Government machinery to check the misuse of these funds by those institutions?

The Minister of Education (Dr. Triguna Sen): (a) to (d). The requisite information is being collected and will be laid on the Table of the Sabha in due course.

Labour Management Councils

3217. Shri Shiva Chandra Jha: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that the Labour Management Councils have helped a lot in easing the labour-management differences both in the private and the public sector enterprises; and

(b) if so, the changes, if any, proposed in the Labour Management Councils in the Fourth Five Year Plan?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) Yes. Wherever they have worked well, these Councils, called Joint Management Councils, have been able to improve the relations between Labour and Management.

(b) No changes are proposed in the scheme of Joint Management Council during the Fourth Five Year Plan. Efforts will be directed towards introducing the Scheme in more industrial establishments.

Fire in Jhuggies in New Delhi

3218. Shri M. L. Sondhi:
Shri P. M. Sayeed:
Shri Kikar Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that fires have broken out recently in several

jhuggies and hutments in New Delhi;

(b) the total loss incurred in these fires;

(c) the compensation paid to the victims;

(d) the steps taken to prevent and minimise the damage due to fires; and

(e) the improvements proposed by Government to ensure safety to the hutment dwellers?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) About Rs. 42,000 for the period 1st April, 1967 to 6th June, 1967.

(c) The New Delhi Municipal Committee have sanctioned an *ad hoc* grant of Rs. 4,640 at the rate of Rs. 40 per jhuggi, as relief to the jhuggi dwellers who were affected by the fire on the 31st May, 1967, in the colony situated along the railway line near the Minto Bridge Railway Station.

(d) and (e). All the fires were promptly attended and brought under control within the shortest possible time. Under the Jhuggis and Jhonpries Removal Scheme, all the jhuggis and other unauthorised constructions on public lands are to be cleared and alternative accommodation provided to the eligible squatters. So far about 22,000 families have been provided with alternative accommodation in new colonies which have been developed under the scheme.

Common Governor for Haryana and Punjab

3219. Shri Srichand Goel:
Shri Hardyal Devgun:
Shri B. S. Sharma:
Shri Yajna Datt Sharma:
Shri K. N. Pandey:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware that the Chief Minister of Haryana